

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 203**  
**TA (IBC)- 39(PB)/2022**

**IN THE MATTER OF:**

De Souza Leisures Private Limited ..... Petitioner/Applicant  
v.  
Mypreferred Transformation And ..... Respondent  
Hospitality Private Limited

**Order Under Section Under Rule 16(d) NCLT , 2016**

**Order delivered on 07.03.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Petitioner :  
For the Respondent : Mr. Harsh Kaushik, Adrija Mishra

**ORDER**

**IA-5517/2022**

Ld. Counsel for the Respondent wants to argue on the deletion application bearing no. IA-5517/2022. At request, list the matter on 24.03.2023 for physical hearing.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

07.03.2023  
Lalit